

Know, under what rule you are allowing Shri Chandra Shekhar... ? The House must go according to the rules.

MR. SPEAKER : What am I allowing?... वे सवाल मेरे से कर रहे हैं या आप से कर रहे हैं ?

(Interruptions)

MR. SPEAKER : What I have said is that the communication which Shri Chandra Shekhar has given me is under my consideration. I will give my ruling later on. So simple it is.

DR. SUBRAMANIAM SWAMY: Why don't you ask the Foreign Minister to make a statement ?

MR. SPEAKER : I must have time. Can I grow oilseeds in my hands ?

(Interruptions)**

MR. SPEAKAR : No.

SHRI HARIKESH BAHADUR (Gorakhpur) : Shri Lakkappa has said : Was it proper for Shri Madhu Dandavate to go to Nepal and make such a statement ?

(Interruptions)

MR. SPEAKER : I have not allowed any debate on this.

(Interruptions)**

MR. SPEAKER : I have not allowed anything.

(Interruptions)**

MR. SPEAKER : Chandra Shekharji,....

SHRI CHANDRA SHEKHAR : Mr. Speaker, Sir, I want a ruling on this.

MR. SPEAKER : It is under my consideration. That is not my ruling. I have to consider and then give my ruling. I don't consider

his reply to be an effective reply and he is not entitled to give a reply.

SHRI HARIKESH BAHADUR : Sir, I have given an Adjournment Motion on this.

MR. SPEAKER : It is not a subject for adjournment motion.

12.13 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC., REVIEW ON AND ANNUAL ACCOUNTS OF DELHI DEVELOPMENT AUTHORITY, DELHI FOR 1980-81, REVIEW ON AND ANNUAL REPORT OF NATIONAL BUILDING CONSTRUCTION CORPORATION LTD., NEW DELHI FOR 1980-81 AND STATEMENTS FOR DELAY.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH) : I beg to lay on the Table.

(1) The following statements (Hindi & English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions of Seventh Lok Sabha :—

(i) Statement No. XIII—
Fourth Session, 1980.

(ii) Statement No. XIII—
Fifth Session, 1981.

(iii) Statement No. VII—
Sixth Session, 1981.

(iv) Statement No. V—
Seventh Session, 1981.

(v) Statement No. IV—
Eighth Session, 1982.
[Placed in Library. See No. LT-4426/82]

(2) (i) A copy of the Annual Accounts (Hindi & English versions) of the Delhi Development Authority, Delhi, for the year 1980-81 together with Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Accounts of the Delhi Development Authority, Delhi, for the year 1980-81.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library. See No. LT-4427/82]

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Review by the Government on the working of the National Building Construction Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the National Building Construction Corporation Limited, New Delhi, for the year 1980-81 along-with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-4428/82]

STATEMENT CORRECTING REPLY TO STARRED QUESTION NO. 159 DATED 19TH JULY, 1982 REGARDING LOSSES TO CIVIL SUPPLIES CORPORATION DELHI.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table a statement (Hindi and English versions) correcting the reply given on 19th July, 1982 to Starred Question No. 159 by Sarvashri Nawal Kishore Sharma and Bhiku Ram Jain regarding losses to Civil Supplies Corporation, Delhi.

[Placed in Library. See No. LT-4429/82].

REVIEW ON AND ANNUAL REPORT OF ORISSA AGRO INDUSTRIES CORPORATION LIMITED, CUTTACK FOR 1975-76, REVIEW ON AND ANNUAL REPORT OF ASSAM AGRO-INDUSTRIES DEVELOPMENT CORPORATION LIMITED, GAUHATI, FOR 1973-74, ANNUAL REPORT OF AND REVIEW ON THE WORKING OF NATIONAL CO-OPERATIVE DAIRY FEDERATION OF INDIA, NEW DELHI FOR 1980-81 AND STATEMENTS FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN) : I beg to lay on the Table.

(1) A copy each of the following papers (Hindi and English versions) under Section 619A of the Companies Act, 1956 :—

(a) (i) Review by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1975-76.